### **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# Appeal No. 193 of 2016, IA Nos. 412, 413, 414 of 2016, & 11 of 2017

Dated: 5<sup>th</sup> September, 2017

#### In the matter of:

Raichur Sholapur Transmission Co. Ltd. ... Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors. ... Respondent(s)

### <u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **08.11.2017**.

**PPS/Court Master**